

May 07, 2026

Public Notice

Facility for investors of PACL Ltd. to check status of/deficiency in claim applications and making good those deficiencies relating to bank account

1. The Justice (Retd.) R. M. Lodha Committee has been refunding to investors of PACL. However, certain applications could not be processed on account of one or more deficiencies.
2. The Committee is now providing opportunity from May 01, 2026 to investors/applicants whose claim applications were found deficient due to **Bank verification failure**, to make good the deficiencies in respect of Bank account , by logging in on <https://www.sebipaclrefund.co.in>
3. The above facility will be available to investors/applicants from **May 07, 2026 to August 06, 2026.**

Nodal Officer cum Secretary
Justice (Retd.) R.M. Lodha Committee
(In the matter of PACL Ltd.)